

(London) or M. (Brit.). I. R. E. Three to five years teaching experience in taking post-graduate.....

MR. CHAIRMAN: Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

MINERAL RESOURCES OF ANDHRA

*315. SHRI J. V. K. VALLABHARAO: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state whether Government have prepared any scheme for exploiting the various mineral resources in Andhra?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): Exploitation of mineral resources is the responsibility of the State Governments concerned.

MID-YEAR POPULATION

*317. SHRI P. C. BHANJ DEO: Will the Minister for HOME AFFAIRS be pleased to state the mid-year estimate of the population of India during the years (i) 1951, (ii) 1952, (iii) 1953 and (iv) 1954?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): The mid-year estimates of India's population including Jammu and Kashmir are as follows:—

Year	Estimates (Millions)
(i) 1951	362.79
(ii) 1952	367.37
(iii) 1953	372.02
(iv) 1954	376.75

ASSESSMENT AND DEVELOPMENT OF MINERAL RESOURCES OF THE COUNTRY

*318. SHRI P. C. BHANJ DEO: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state the decisions taken at the recent conference held at Srinagar to draw up the programme of work to be undertaken by the Geological Survey of India and the Indian Bureau of Mines for the assessment and development of the mineral resources of the country?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): The Srinagar Conference only made recommendations. A statement giving the recommendations of the Conference is laid on the Table of the House. Government's decisions on them will soon be taken and implemented. [See Appendix VIII, Annexure No. 104.]

STATES SERVICE OFFICERS FOR CENTRAL SECRETARIAT SERVICE

*319. SHRI P. C. BHANJ DEO: Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to appoint State Civil Service Officers to grade I posts in the Central Secretariat Service;

(b) if so, how many State Civil Service Officers are proposed to be appointed to the Central Secretariat Service; and

(c) whether the claims of junior officers in the Central Secretariat Service for promotion to grade I posts in the Service will continue to be considered after such a proposal is given effect to?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). Yes. It has been decided in consultation with the State Governments to appoint a certain number of State Civil Service officers, not exceeding 40 for the present, to hold